



No.DHS/IDSP/19-20/120/547

Date: 14/03/2020

### GOVERNMENT ORDER

In exercise of the powers conferred vide notification No. 23/20/2014-I/PHD/Part IV/553 dated 13/03/2020, Government of Goa has decided to take the following measures to prevent and contain Coronavirus disease (COVID-19) in Goa, which will come in force with effect from 00.00 hours, midnight, of the intervening night of 15<sup>th</sup> and 16<sup>th</sup> March 2020.

All the Gymnasiums/Cinema Theatres/Public Swimming pools, both stand alone, and in Hotels/Resorts etc, Casinos, Spa & Massage parlours, River Cruises, Night Clubs and Multiplexes to shut down their operations.

These measures will remain in force until the 31<sup>st</sup> of March 2020, and the situation of COVID-19 will be reviewed thereafter for future course of action.

(Dr. Jose A.O D'Sa)  
Director of Health Services  
Government of Goa

Copy to:-

1. All Heads of Departments/Offices
2. The District Collector, North Goa Panaji-Goa
3. The District Collector, South Goa Margao-Goa
4. OSD to Hon'ble Chief Minister, Secretariat, Porvorim Goa
5. The P.S to Hon'ble Health Minister, Secretariat, Porvorim Goa
6. P.A to Chief Secretary, Secretariat, Porvorim Goa
7. Joint Secretary (Health), PHD, Secretariat, Porvorim Goa.
8. Guard File
9. O/C